

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. No. 1479/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.02.2018**

NAME OF THE PARTIES:

Biostadt India Ltd.
v/s.
Sonachi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner is present. Corporate Debtor's side is absent.

For having the Petitioner's Counsel not filed affidavit u/s 9(3)(b) of the Code, the Petitioner is hereby directed to file affidavit as mentioned under the section, within seven days hereof.

List this matter for hearing on **16.02.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)